

F. No. 01/82/00013/AM-24/DES-III/ 27
Government of India
Ministry of commerce and Industry
Department of commerce
Directorate General of Foreign Trade
(Norms Committee-III)

H-Wing, Room No.414
Udyog Bhawan, New Delhi-110011

Dated the 28th March, 2024

C O R R I G E N D U M

Subject: Corrigendum in respect of Case No. 251 of Minutes of Meeting No.NC/3/MEET/Dec/202324/17 dated 20.12.2023 – reg.

In respect of case No. 251 of Minutes of Meeting No.NC/3/MEET/Dec/202324/17 dated 20/12/2023, the following norms were fixed against following Advance Authorisation issued to M/s Brawn Laboratories Limited, New Delhi:

Case No. 29/NC/3/MEET/Dec/20324/17	Party Name: Brawn Laboratories Limited, New Delhi.	Meet No. & Date: No.NC/3/MEET/Dec/20324/17 dated 20/12/2023	Status:
HQ File No. HQRNORMAPPLY00003991AM23	RA File No. 05AX04001882AM23	Licence No. & Date No. 0511015547 Dt. 01/11/2022	Approved

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Amikacin Sulphate Injection 100mg - 2ML(Clear colourless to pale yellow solution filled in clear glass sealed vials.)	1 Number	1	Amikacin Sulphate	715.81 mg
Amikacin Sulphate Injection 500mg - 2ML(Clear colourless to pale yellow solution filled in clear glass sealed vials.)	1 Number	2	Amikacin Sulphate	143.16 mg

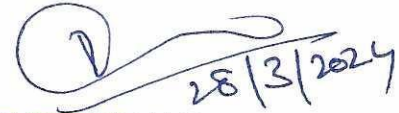
RA concerned may take further necessary action as per above decision of Norms Committee.

2. It is now observed that , quantity of import item mentioned at Sl. No. 1 & 2 were fixed by Technical Expert are inadvertently interchanged. Subsequently norms were fixed in NC-III Meeting No. NC/3/MEET/Dec/20324/17 dated 20/12/2023 and Minutes were also uploaded on DGFT website.

3. In view of above, in consultation with Technical expert and approval of Chairman, NC-III, it has been decided to correct the ad-hoc norms with respect to above Advance Authorization as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Amikacin Sulphate Injection 100mg - 2ML(Clear colourless to pale yellow solution filled in clear glass sealed vials.)	1 Number	1	Amikacin Sulphate	143.16 mg
Amikacin Sulphate Injection 500mg - 2ML(Clear colourless to pale yellow solution filled in clear glass sealed vials.)	1 Number	2	Amikacin Sulphate	715.81 mg

RA concerned may take further necessary action as per above decision of NC.


रमन कुमार/RAMAN KUMAR
उप-निदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
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